


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/357/(IB)/2018
NAME OF THE PETITIONER(S) : GLOBAL EDGE CONSULTANTS PVT LTD
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

1	Madhuram M B. Ravi Ram	Counsel for Applicant Noni Dun	
---	---------------------------	-----------------------------------	---

ORDER

Counsel for Petitioner present. Counsel for Respondent present. At request of both sides, time is enlarged for hearing submissions. **Put up on 07.09.2018.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)